HIGH COURT OF TRIPURA AGARTALA

NOTIFICATION

Dated, Agartala, the 3rd June, 2022

It is hereby notified that during the ensuing **Summer Vacation** in the High Court of Tripura **w.e.f. 06.06.2022 to 18.06.2022**, the Vacation Court will sit only when any emergent situation arises.

To deal with urgent case(s), if any, during the first part of the Summer Vacation w.e.f. 06.06.2022 to 10.06.2022, the matter shall be placed before Hon'ble Mr. Justice S. G. Chattopadhyay and during the second part of the Summer Vacation w.e.f. 13.06.2022 to 17.06.2022, the matter shall be placed before Hon'ble Mr. Justice T. Amarnath Goud.

For listing of any urgent matter(s) during the Vacation, the Deputy Registrar (Judicial) (Mobile No.7005318853) may be contacted during the period from 06.06.2022 to 10.06.2022; and the Registrar (Judicial) (Mobile No.7085558838) may be contacted during the period from 13.06.2022 to 17.06.2022. They shall place the matter before the concerned Hon'ble Judge for kind consideration as to whether the issue involved warrants constitution of any Vacation Court.

During the Summer Vacation, the Registry will function from 10:30 AM to 01:30 PM, except on the day of Vacation Court, if any, when the Office will function from 10:00 AM to 05:00 PM.

Limitation will be regulated as per the Section 4 of the Limitation Act, 1963 during the Summer Vacation.

By order,

(**J. M. Murasing**)
<u>I/C. Registrar (Judicial)</u>

No.F.54(1)-HC/2014-22/<u>13757-825</u>

Dated, Agartala, the 3rd June, 2022

Copy to: -

- 01. The Secretary General, Supreme Court of India, New Delhi;
- 02. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;

- 03. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
- 04. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
- 05. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
- 06. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
- 07. The Secretary, Department of Law & Justice, Govt. of India, New Delhi;
- 08. The Chief Secretary, Govt. of Tripura, Agartala;
- 09. The Advocate General, Tripura, Agartala;
- 10. The Registrar General of all High Courts;
- 11. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
- 12. The Chairman, Bar Council of Tripura, Agartala;
- 13. The Govt. Advocate, High Court of Tripura, Agartala;
- 14. The Secretary, High Court Bar Association, Agartala;
- 15. The Secretary, Tripura Bar Association, Agartala;
- 16. The Assistant Solicitor General of India, Govt. of India, Agartala;
- 17. The Public Prosecutor, High Court of Tripura, Agartala;
- 18. The Registrar (Vigilance), High Court of Tripura, Agartala;
- The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
- 20. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
- 21. The Joint Registrar, High Court of Tripura, Agartala;
- 22. All the Deputy Registrars, High Court of Tripura, Agartala;
- 23. The Chief Librarian, High Court of Tripura, Agartala;
- 24. All the Assistant Registrars, High Court of Tripura, Agartala;
- 25. The Private Secretary—I attached with the Registrar General, High Court of Tripura, Agartala;
- 26. The System Analyst/the Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
- 27. All the Superintendents, High Court of Tripura, Agartala;
- The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
- 29. The Court Master(s), High Court of Tripura, Agartala;
- 30. The Medical Officer attached to the High Court of Tripura, Agartala;
- 31. The Bench Clerk(s), High Court of Tripura, Agartala;
- 32. All the Bench Sections, High Court of Tripura, Agartala,
- 33. The Cash Section, High Court of Tripura, Agartala;
- 34. Notice Board of the Court-house; and
- 35. Order File.

I/C. Registrar (Judicial)